

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF
SEPTEMBER ---2015

| KIND OF CASES | PREVIOUS | INSTITUTION | | | LB | DISPOSAL | | | CLOSING |
|--|---------------|-------------|-------------|-------------|----------|------------|-------------|-------------|---------------|
| | BALANCE | DB | SB | TOTAL | | DB | SB | TOTAL | BALANCE |
| MAIN CASES | | | | | | | | | |
| CIVIL SIDE | | | | | | | | | |
| CIVIL FIRST APPEAL | 7429 | - | 18 | 18 | - | - | 21 | 21 | 7426 |
| CIVIL SECOND APPEAL | 2520 | - | 12 | 12 | - | - | 35 | 35 | 2497 |
| EX. FIRST APPEAL | 29 | - | 0 | 0 | - | - | 1 | 1 | 28 |
| EX. SECOND APPEAL | 4 | - | 0 | 0 | - | - | 1 | 1 | 3 |
| CIVIL MISC. APPEAL | 21509 | 3 | 212 | 215 | - | 5 | 71 | 76 | 21648 |
| CIVIL REVISION | 383 | - | 16 | 16 | - | - | 7 | 7 | 392 |
| CIVIL REVIEW | 445 | 1 | 8 | 9 | - | 1 | 7 | 8 | 446 |
| INCOME TAX REF. | 7 | - | - | 0 | - | 0 | - | 0 | 7 |
| OTHER TAX REF. | 5 | - | - | 0 | - | - | - | 0 | 5 |
| TAX CASES | - | - | - | 0 | - | - | - | 0 | 0 |
| EXCISE ACT REF. | - | - | - | 0 | - | - | - | 0 | 0 |
| I. T. APPEAL | 866 | 0 | - | 0 | - | 10 | - | 10 | 856 |
| W. T. A. | 8 | - | - | 0 | - | - | - | 0 | 8 |
| SALES TAX REVISIONS | 646 | - | 5 | 5 | - | - | 8 | 8 | 643 |
| TESTAMENTARY CASES | 1 | - | 0 | 0 | - | - | - | 0 | 1 |
| COMPANY PETITION | 38 | - | 2 | 2 | - | - | 1 | 1 | 39 |
| COMPANY APPEAL | 3 | - | - | 0 | - | - | - | 0 | 3 |
| COMPANY APPLS. | 11 | - | 0 | 0 | - | - | 0 | 0 | 11 |
| COMPANY SUITS | - | - | - | 0 | - | - | - | 0 | 0 |
| COMPANY LIQUIDATION | 10 | - | - | 0 | - | - | - | 0 | 10 |
| ELECTION PETITION | 0 | - | - | 0 | - | - | - | 0 | 0 |
| SPECIAL APPEAL (CIVIL) | 26 | 1 | - | 1 | - | 0 | - | 0 | 27 |
| SPECIAL APPEAL (WRIT) | 2827 | 47 | - | 47 | - | 81 | - | 81 | 2793 |
| CIVIL CONTEMPT | 1482 | 9 | 60 | 69 | - | 2 | 130 | 132 | 1419 |
| CIVIL WRIT | 35132 | 165 | 1721 | 1886 | - | 154 | 895 | 1049 | 35969 |
| RECRIMINATION PET. | - | - | - | 0 | - | - | - | 0 | 0 |
| CENTRAL EXCISE APPEAL | 263 | 0 | - | 0 | - | 1 | - | 1 | 262 |
| CROSS OBJECTION | 606 | 0 | 0 | 0 | - | 0 | 0 | 0 | 606 |
| CIVIL REFERENCE | 1 | - | - | 0 | - | - | - | 0 | 1 |
| TOTAL "A" | 74251 | 226 | 2054 | 2280 | 0 | 254 | 1177 | 1431 | 75100 |
| CRIMINAL SIDE | | | | | | | | | |
| MURDER REFERENCE | 1 | 1 | - | 1 | - | 0 | - | 0 | 2 |
| CRIMINAL APPEAL | 16188 | 17 | 69 | 86 | - | 31 | 5 | 36 | 16238 |
| CRIMINAL REVISION | 6957 | - | 136 | 136 | - | 0 | 62 | 62 | 7031 |
| CRL. MISC. PET. U/S 482 CR. P. C. | 2273 | 0 | 342 | 342 | - | 0 | 207 | 207 | 2408 |
| CRL. MISC. BAIL U/S 438 & 439 CR. P. C. | 744 | - | 1059 | 1059 | - | - | 972 | 972 | 831 |
| CR. CONT. PETITION | 2 | - | - | 0 | - | 0 | - | 0 | 2 |
| CRIMINAL REFERENCE | - | - | - | 0 | - | - | - | 0 | 0 |
| HABES CORPUS | 107 | 24 | - | 24 | - | 7 | - | 7 | 124 |
| CR. L TO A | 252 | 3 | 5 | 8 | - | 8 | 18 | 26 | 234 |
| TOTAL B | 26524 | 45 | 1611 | 1656 | - | 46 | 1264 | 1310 | 26870 |
| TOTAL A + B | 100775 | 271 | 3665 | 3936 | 0 | 300 | 2441 | 2741 | 101970 |
| OTHER ORIGINAL JURISDICTION CASES | | | | | | | | | |
| ARBITRATION APPLICATION | 34 | - | 6 | 6 | - | - | 6 | 6 | 34 |
| LEAVE TO APPEAL TO S. C | 11 | - | 1 | 1 | - | - | - | 0 | 12 |
| CIVIL TRANSFER APPLICATION | 131 | - | 11 | 11 | - | - | 13 | 13 | 129 |
| CRIMINAL TRANSFER | 10 | - | 1 | 1 | - | - | 1 | 1 | 10 |
| TOTAL C | 186 | 0 | 19 | 19 | - | 0 | 20 | 20 | 185 |
| GRAND TOTAL A+B+C+ | 100961 | 271 | 3684 | 3955 | - | 300 | 2461 | 2761 | 102155 |

Am... ..
 28/10/15
 DEPUTY REGISTRAR (JUDL.)